NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 848/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--------------------------------------|-------------|-----------|
| 17 | RASHID BOATWAYLA ATW LIRSA UNADKA | | (PM) |
| | I/B MANILALKHE | | |
| | AMBALALT CO. | | |
| | ADVOCATES FOR | | |
| | PETITIONERLO. | | |

<u>ORDER</u>

CSP No. 848/230-232/NCLT/MB/MAH/2017

Company Petition is admitted.

List this matter for final hearing on 21.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)